

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A.....In
Criminal Appeal No(s). 517/2019

GIRJA SHANKER PANDEY

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH
(Appln. for bail)

Respondent(s)

Date : 05-08-2019 This application was mentioned today.

CORAM :

HON'BLE MR. JUSTICE S.A. BOBDE
HON'BLE MR. JUSTICE B.R. GAVAI

For Appellant(s) Mr. Kaustubh Shukla, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List I.A.....application for bail after two
weeks before an appropriate Bench.

[CHARANJEET KAUR]
A.R.-CUM-P.S.

[INDU KUMARI POKHRIYAL]
ASSTT. REGISTRAR